

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1058  
TO BE ANSWERED ON 7<sup>th</sup> DECEMBER, 2021**

**SPENDING FUNDS UNDER CSR FOR COVID-19 RELATED RELIEF WORKS**

**1058. SHRI HARNATH SINGH YADAV**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry has allowed Governmental and non-Governmental companies to spend funds under the Corporate Social Responsibility scheme for the relief works related to COVID-19, if so, the details thereof; and

(b) the details of funds spent in Uttar Pradesh including Etah and Mainpuri districts by Government and non-Government companies for relief works related to COVID-19 during the year 2020-21?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE**

**(DR. BHARATI PRAVIN PAWAR)**

(a) to (b) Ministry of Corporate Affairs has mention that The Government provides broad framework for Corporate Social Responsibility (CSR) under the Companies Act, 2013 ('Act'), and Companies (CSR Policy) Rules, 2014. Ministry of Corporate Affairs has clarified that CSR funds maybe spent by the Companies for various activities related to COVID-19 for promoting healthcare including preventive healthcare and sanitation, and disaster management. Furthermore Ministry of Corporate Affairs had also clarified that spending of CSR funds for setting up makeshift hospitals and temporary COVID care facilities and 'creating health infrastructure for COVID care', 'establishment of medical oxygen generation and storage plants', manufacturing and supply of oxygen concentrators, ventilators, cylinders and other medical equipment for countering COVID-19' and COVID-19 vaccination for persons other than the employees and their families are eligible CSR activities.

On the basis of filing made by companies, CSR amount spent in the State of Uttar Pradesh (including Etah and Mainpuri districts) by various companies in "Health Care" under item no. (i) of Schedule VII of the Act for the financial year 2020-21 is given below:

Type of Company	Amount Spent (in Cr.)
PSU	10.70
Non-PSU	167.36
<b>Total</b>	<b>178.06</b>

(Data upto 30.09.2021)

(Source: National CSR Data Portal)